

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-586(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018.

NAME OF THE COMPANY: Zillion Infraproject Pvt. Ltd. Vs. The Indure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Naveen Sharma, Ms. Swati Bhushan Sharma and Mr. Shivam Sachdeva, Advocates		
	For the Respondent:	Mr. Prashant Mehta, Ms. Vasundhra Bhardwaj, Mr. Varun Jamwal and Ms. Parul Mehra, Advocates		

ORDER

Reserved for orders/clarification.

S-d 11

(Deepa Krishan)
Member (T)

- S-d 11

(Ina Malhotra)
Member (J)